IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.6433 of 2010

Bhuwaneshwar Patel … … **Petitioner**

Versus

The State of Jharkhand & Ors. … … **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : None
For the Respondents : None

The matter was taken up through Video Conferencing.

<u>06/20.04.2021</u>: The Court has waited for some time but nobody has logged in either on behalf of the petitioner or on behalf of the respondents, and as such the court proceeding is, hereby, closed and the matter is adjourned to be listed after Summer Vacation.

(Rajesh Kumar, J.)

shahid/-